

Annexure-4

Name of Corporate Debtor: Talwalkar Better Value Fitness Limited

Date of commencement of liquidation:27 June 2022

List of Stakeholders as on:23 February, 2023

List of operational creditors (Employees)

Liquidation Claims

Amount in Rs.

Sr. no.	Name of Authorised Representative (if Any)	Name of Employee	Details of claim received		Details of Claim Admitted				Amount of Contigent Claim	Amount of any mutual dues , that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
			Date of Receipt	Amount claimed	Total amount of claim Admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% of share in total amount of claims admitted					Observation	Note Reference
1	No	Seru Dharma Rao	12-07-2022	1,59,429	-	-	-	0.00%	-	-	1,59,429	-		1,2
2	No	Kirti Pramod Patil	15-07-2022	62,200	-	-	-	0.00%	-	-	62,200	-	Considered as operational creditor	4
3	No	Neelam Setti Sritu	04-07-2022	6,08,938	-	-	-	0.00%	-	-	6,08,938	-		1,3,4
4	No	Bolo Pushpa Latha	09-07-2022	1,62,869	-	-	-	0.00%	-	-	1,62,869	-		1,5
5	No	Anand Prakash Pandya	06-07-2022	14,92,831	-	-	-	0.00%	-	-	14,92,831	-		1
6	No	Manath Vasu Prasad	18-07-2022	2,81,339	-	-	-	0.00%	-	-	2,81,339	-		3,4
7	No	Shrikant Jayram	20-07-2022	3,46,716	-	-	-	0.00%	-	-	3,46,716	-	Considered as operational creditor	3,4
8	No	Parag Pramod Yerunkar	07-07-2022	2,11,005	-	-	-	0.00%	-	-	2,11,005	-		1,3
9	No	Upputhala Venkata Rama Krishna	20-07-2022	1,47,944	-	-	-	0.00%	-	-	1,47,944	-	Considered as operational creditor	1,3,4
10	No	Pallapu Srinivasa Rao	21-07-2022	2,14,879	-	-	-	0.00%	-	-	2,14,879	-	Considered as operational creditor	3,4
11	No	Natti Venkateshwara Rao	05-07-2022	9,35,000	-	-	-	0.00%	-	-	9,35,000	-		1,3,4
12	No	Nilesh Vinayak Bhoir	21-07-2022	60,000	-	-	-	0.00%	-	-	60,000	-		1
13	No	Mamidi Vijaya Sudeep Kumar	05-07-2022	7,84,576	-	-	-	0.00%	-	-	7,84,576	-		3,4
14	No	Janipella. Arun Raj	07-07-2022	1,24,246	-	-	-	0.00%	-	-	1,24,246	-		1
15	No	Sandesh Ajit Dhole	10-07-2022	7,57,824	-	-	-	0.00%	-	-	7,57,824	-		3,4
16	No	Karri Sai Sree	20-07-2022	1,22,283	-	-	-	0.00%	-	-	1,22,283	-		1,3,4,5
17	No	K.J.K Chakravarthy	21-07-2022	1,05,000	-	-	-	0.00%	-	-	1,05,000	-		1,3
18	No	Gandham Kiran	21-07-2022	2,03,000	-	-	-	0.00%	-	-	2,03,000	-		1,3,4
19	No	Alamanda Srinivasa Kumar	21-07-2022	3,82,492	-	-	-	0.00%	-	-	3,82,492	-		1,3,4
20	No	Tarsem Kumar	26-07-2022	1,78,756	-	-	-	0.00%	-	-	1,78,756	-		1,3,4
21	No	Naga Gowtham Tirumaneedi	23-07-2022	5,99,951	-	-	-	0.00%	-	-	5,99,951	-	Considered as operational creditor	1,3,4
22	No	Bhavanagiri Samba Siva Rao	23-07-2022	26,000	-	-	-	0.00%	-	-	26,000	-		1,3,4
23	No	Ganapa Santhi Priya	23-07-2022	22,000	-	-	-	0.00%	-	-	22,000	-		1,3,4
24	No	Chirumamilla Dhanunjayarao	23-07-2022	24,000	-	-	-	0.00%	-	-	24,000	-		1,3,4
25	No	sandesh Ajit Dhole	23-07-2022	1,48,313	-	-	-	0.00%	-	-	1,48,313	-	Considered as operational creditor	1,3,4
26	No	Ajay Jaywant Ranade	25-07-2022	3,17,394	-	-	-	0.00%	-	-	3,17,394	-		1
27	No	Subodh Suryakant Bagayatar	25-07-2022	40,62,068	40,62,068	Salaried Employee	-	44.92%	-	-	-	-		6

28	No	Dinesh Rao	25-07-2022	52,91,222	38,01,885	Salaried Employee	-	42.04%	-	-	14,89,337	-		6,7
29	No	Shivaji Deepak Kanse	25-07-2022	1,80,000	-	-	-	0.00%	-	-	1,80,000	-	Considered as operational creditor	5
30	No	Jimmi Mangat	25-07-2022	3,87,097	-	-	-	0.00%	-	-	3,87,097	-		1,3,4
31	No	Kona Prasad	25-07-2022	97,918	-	-	-	0.00%	-	-	97,918	-		1,3,4
32	No	Krishna Mohan Tiwari	26-07-2022	3,21,766	-	-	-	0.00%	-	-	3,21,766	-	Considered as operational creditor	1,3,4
33	No	Vilas Maruti Salvi	26-07-2022	3,24,988	-	-	-	0.00%	-	-	3,24,988	-		1,3,4
34	No	Shweta Sambhu Morye	26-07-2022	2,29,911	-	-	-	0.00%	-	-	2,29,911	-		1,3,4
35	No	Pradeep Vishwanath Burkul	27-07-2022	11,61,587	-	-	-	0.00%	-	-	11,61,587	-	Considered as operational creditor	1,3,4
36	No	Vollumari Malleswara Rao	27-07-2022	1,18,590	-	-	-	0.00%	-	-	1,18,590	-		5
37	No	Bommididi Lova Kumar	27-07-2022	5,88,769	-	-	-	0.00%	-	-	5,88,769	-		1,3,4
38	No	Achantara Raja Rajeshwari Devi	27-07-2022	5,33,909	-	-	-	0.00%	-	-	5,33,909	-		1,3,4
39	No	Seelam Venkateshwara Rao	27-07-2022	4,72,847	-	-	-	0.00%	-	-	4,72,847	-		1,3,4
40	No	Rakesh Eknath Mokul	26-07-2022	60,000	-	-	-	0.00%	-	-	60,000	-		1
41	No	Mr. Dilip Shantaram Mandavkar	27-07-2022	2,67,900	-	-	-	0.00%	-	-	2,67,900	-		1,3,4
42	No	Maruti Kajave	27-07-2022	1,78,305	-	-	-	0.00%	-	-	1,78,305	-		1,3,4
43	No	Prashant Manohar Indulkar	27-07-2022	3,45,225	-	-	-	0.00%	-	-	3,45,225	-		1,3,4
44	No	Jayant Damu Kinjale	27-07-2022	3,99,635	-	-	-	0.00%	-	-	3,99,635	-		1
45	No	Ibrahim Khan	27-07-2022	11,09,744	-	-	-	0.00%	-	-	11,09,744	-		1,3,4
46	No	Neha Vishwas Ingle	27-07-2022	73,328	-	-	-	0.00%	-	-	73,328	-	Considered as operational creditor	5
47	No	Praful Bhagwan Bachim	27-07-2022	8,05,438	-	-	-	0.00%	-	-	8,05,438	-	Considered as operational creditor	5
48	No	Tejesh Shashikant Asgaonkar	27-07-2022	20,15,190	-	-	-	0.00%	-	-	20,15,190	-		1,3,4
49	No	Mohammad Rafiq Abdul Kadar	27-07-2022	4,50,228	-	-	-	0.00%	-	-	4,50,228	-		1
50	No	Vipin Singh	27-07-2022	63,000	-	-	-	0.00%	-	-	63,000	-		5
51	No	Ganesh Anant Mondekar	27-07-2022	1,01,184	-	-	-	0.00%	-	-	1,01,184	-		1,3,4
52	No	Ganpat Kisan Lamkhede	27-07-2022	34,64,327	-	-	-	0.00%	-	-	34,64,327	-		1,3,4
53	No	Kundan Madhukar Darekar	27-07-2022	12,17,252	-	-	-	0.00%	-	-	12,17,252	-	Considered as operational creditor in THL	3,4
54	No	Limbaji Laxman Mirgule	27-07-2022	2,29,697	-	-	-	0.00%	-	-	2,29,697	-	Considered as operational creditor	1,3,4
55	No	Mangesh ramchandra Shinde	27-07-2022	6,07,746	-	-	-	0.00%	-	-	6,07,746	-	Considered as operational creditor	1,3,4
56	No	Vijay Sridhar Padwal	27-07-2022	1,77,359	-	-	-	0.00%	-	-	1,77,359	-		1,3,4
57	No	Surjeet Shy Ambihari Singh	27-07-2022	4,32,170	-	-	-	0.00%	-	-	4,32,170	-		1,3,4
58	No	Abhishek sudhakar Nangare	27-07-2022	6,65,173	-	-	-	0.00%	-	-	6,65,173	-		1
59	No	Raj Kumar Jna (admitted as per CIRP claim)	27-07-2022	15,56,727	11,79,315	Salaried Employee	-	13.04%	-	-	3,77,412	-	Admitted as per CIRP Claim	6,7
60	No	Ulka Vilas Khdedekar	27-07-2022	4,48,795	-	-	-	0.00%	-	-	4,48,795	-	Consultant	1,3,4
61	No	Bibhu Prasad Rath	27-07-2022	2,76,712	-	-	-	0.00%	-	-	2,76,712	-	Documents required are TDS Certificate, Releiving letter	1,3,4
62	No	Mohsin Mehboob Mardani	27-07-2022	1,25,685	-	-	-	0.00%	-	-	1,25,685	-	Consultant	1,3,4
63	No	Nagendra Bahadur Singh	27-07-2022	3,82,179	-	-	-	0.00%	-	-	3,82,179	-		1
64	No	Kamlesh Vijay Jethava	27-07-2022	1,58,670	-	-	-	0.00%	-	-	1,58,670	-	Not notarised	1,3,4
65	No	Viraj Vilas parulekar	27-07-2022	4,64,277	-	-	-	0.00%	-	-	4,64,277	-	Not notarised	5
66	No	Prakash Anant Gadiyar	26-07-2022	78,650	-	-	-	0.00%	-	-	78,650	-		1,4
67	No	Vinay Vishnu Desai	27-07-2022	1,25,793	-	-	-	0.00%	-	-	1,25,793	-	Not notarised and incomplete documents	1
68	No	Neelam Palkar	19-07-2022	3,43,061	-	-	-	0.00%	-	-	3,43,061	-	Form is incorrect and liability is towards the manpower agency	4,5
69	No	Rashmi Amble	01-09-2022	53,633	-	-	-	0.00%	-	-	53,633	-	Form not notarised	1

		Total		3,89,26,740	90,43,268			100.00%			2,98,83,472		

Notes:

- Note 1: Form not notarised and signed properly or due to non receipt of required document and information or incomplete documents is categorised as not admissible.
- Note 2: The claimants have either filed their claim in Talwalkars Better Value Fitness Limited (TBVFL) instead of Talwalkars Healthclubs Limited (THL) or they have already filed their claim in THL, or we have requested them to file their claim in THL. Hence, the
- Note 3: The said person is not an employee of Corporate Debtor.
- Note 4: Form submitted is incorrect.
- Note 5: The claim filed by the contract employees/ workers engaged through manpower agency/contractor. The liability of the Corporate Debtor, if any is towards respective manpower agency/ contractor. Hence, the claim filed by the claimant is not admissible.
- Note 6: The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with/ provided to the Liquidator .
- Note 7: The claimant has filed claim along with interest / other benefits/ allowances / period after CIRP commencement date, the same is not admissible in absence of any documents to substantiate the amount claimed.

- a) The above information may change basis further investigation or new information.
- b) In case any claimant has any query on claim, please write us at - liquidation.tbvfl@gmail.com